

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-315
(IB)-1639(ND)/2019

IN THE MATTER OF:

Nawal Kishore Prasad

...Applicant

Vs.

Hospitech Management Consultants Pvt Ltd

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

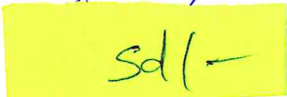
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the respondent has put in appearance and states that he has filed additional documents with the Registry on 21.11.2019 which are not on record. Registry is directed to trace out the same and put up on record before the next date of hearing. Put up on 19.11.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)